

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 64/TT/2015**

- Subject:** Determination of transmission tariff for Essar Gujarat TPS-Bachau 400 kV D/C (triple) line and extension of Bachau Sub-station under Transmission System for connectivity of Essar Power Gujarat Limited in Western Region for tariff block 2014-19.
- Date of Hearing:** 21.1.2016
- Coram:** Shri Gireesh B. Pradhan, Chairperson  
Shri A.S. Bakshi, Member  
Dr. M.K. Iyer, Member
- Petitioner:** Power Grid Corporation of India Limited (PGCIL)
- Respondents:** Essar Power Gujarat Limited and 8 others
- Parties present:** Shri Swapna Seshadri, Advocate for PGCIL  
Shri Roopesh K.P., PGCIL  
Shri A.M. Pavgi, PGCIL  
Shri R.P. Padhi, PGCIL  
Shri Sakya Singha Chaudhuri, Advocate for EPGL  
Ms. Molshree Bhatnagar, Advocate for EPGL

**Record of Proceedings**

At the outset, learned counsel for EPGL submitted that the petitioner's rejoinder was received two days ago and EPGL requires time to make its submissions on the same. He further submitted that the petitioner has given a sketchy reply to its interrogatories citing confidential nature of the information. Learned counsel further submitted all the relevant information is required by EPGL to carry out prudence check before making its submission on the tariff claim of the petitioner.



2. Learned counsel for the petitioner submitted that PGCIL has submitted all the relevant information and the internal files/noting cannot be shared in public interest.
3. The Commission directed EPGL to file it's submissions by 25.1.2016 with copy to the petitioner.
4. The petition shall be listed for hearing on 28.1.2016.

By Order of the Commission

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(T.Rout)  
Chief (Legal)

